

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA/21/442/2018

Dated: 27/4/2018

BETWEEN:

Y. Ravi Kumar,
S/o. Venkateshwara Rao,
Aged about 38 years,
Occ: Cook,
O/o. Military Hospital, Golkonda,
Hyderabad – 500 038.

..... Applicant

AND

1. Union of India rep. by its
Secretary, Ministry of Defence (Army),
Sena Bhavan, New Delhi.
2. The Director General,
Medical Services, Integrated Headquarters,
Adjutant General's Branch,
Army Headquarters, L Block, New Delhi.
3. The Headquarters,
Southern Commandment Area, (MED),
Pune – 01.
4. The Colonel /Commanding Officer,
Military Hospital, Golkonda, Hyderabad.

..... Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Heard the learned counsel appearing for the Applicant.

2. Mrs. K. Rajitha, learned Senior Central Government Standing Counsel takes Notice for the Respondents.
3. The O.A. is filed by the Applicant seeking to provide him alternative post which is lower in cadre. In that regard, he submitted a representation dated 14.6.2016 to the 2nd Respondent and the same is pending with the 2nd Respondent.
4. In view of the submissions made and the nature of relief prayed in the O.A., the O.A. is disposed of at the stage of admission without going into the merits of the case, directing the 2nd Respondent to dispose of the representation dated 14.6.2016 submitted by the Applicant and pass appropriate orders within a period of three months from the date of receipt of a copy of the order.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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